

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-130/2018 in
OA-3358/2017**

New Delhi, this the 24th day of September, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Rahul Kamboj, 26 years, Fresh Appointment,
S/o Sh. Rishipal Kamboj,
R/o H.No. 162, Street No.3,
Karan Vihar, Karnal,
Haryana-132001.
2. Manoj Kumar Ghuraiya, 31 years, Fresh Appointment,
S/o Sh. Kartar Singh,
R/o Near Saf Bataillion,
In front of Krishi Vigyan Kendra,
Old Aampura Morena,
Mady Pardesh-476001.
3. Shriram Sahrma, 27 years, Fresh Appointment,
S/o Sh. Lakhpati Prasad Payasi,
R/o 7/220, Shanti Colony,
Gali No.2, Bharahut Nagar,
Satna, M.P.-485001.
4. Sagar Bajoliya, 26 years, Fresh Appointment,
S/o K. Bajoliya,
R/o Gospura No.2,
Behind Manmandir Talkies
Hazira, Gawalior,
MP-474003.
5. Parveen Kumar, 27 years, Fresh Appointment,
S/o Rampal,
H.No.18, Village-Bhodia Khera,
Dist-Fatehbad,
Haryana-125120.
6. Pramila, 30 years, Fresh Appointment,
D/o Sh. Bhajan Singh,
R/o B-2/176, Harsh Vihar,
Lalmandir Road,
Delhi-110093.
7. Ande Ramkhi, 26 years, Fresh Appointment,

D/o Sh. Bhajan Singh,
 R/o B-2/176, Harsh Vihar,
 Lalmandir Road,
 Delhi-110093.

8. Bhagyashri Prabhakar, 25 years, Fresh Appointment,
 D/o Sh. R.D. Prabhakar,
 R/o EWS Qr. No. 15/16, Vidyadhar Colony,
 Khajuraho,
 Chhatarpur, MP-471001.
9. Nitin Bihari Pandey, 26 years, Fresh Appointment,
 S/o Sh. Gopal Pandey,
 R/o Village-Ahirupur,
 Post-Ghaziapur Dist.- MAU
 Uttar Pradesh-221601.
10. Shashnak Sukla, 25 years, Fresh Appointment,
 S/o Sh. Chhedi Lal Shukla,
 R/o H.No. 389, Krishna Ganj,
 Bindi, Fatgehpur,
 Uttar Pradesh.
11. Rahul Kumar Arya, 26 years, Fresh Appointment,
 S/o Sh. Gokul Parsad,
 R/o Near Royal Maruti
 Service Station, Hamirpur
 Chungi, Mahoba,
 Uttar Pradesh-210427.
12. Akhil Chaturvedi, 26 years, Fresh Appointment,
 S/o Sh. Sunil Kumar,
 R/o H.No. 81, Panchkuiyan
 Jhansi, UP-284002.
13. Shashendra Chahar, 28 years, Fresh Appointment,
 S/o Sh. Bacchu Singh,
 R/o H.No. 144, Old Arya Nagar,
 Ghaziabad, UP-201001.
14. Anil, 26 years, Fresh Appointment,
 S/o Sh. Jai Singh,
 R/o VPO, Mokhra Khas Pana
 Khandyan, Rohtak,
 Haryana-124022. Applicants

(through Ms. Ananya De for Sh. Anuj Chauhan)

Versus

1. Shashi S. Vempati, CEO, Prasar Bharti,
Mandi House, New Delhi.

2. Staff Selection Commission,
Through Secretary,
Block-12, CGO Complex,
Lodhi Road, New Delhi. Respondents
(through Ms. Radhalakshmi R. for Sh. Rajeev Sharma and Sh. Gyanendra Singh)

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the respondents while producing an order dated 04.09.2018 submits that the order of the Tribunal has been complied with as cases of the applicants have been considered and appropriate decision has been taken.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, this CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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